
REGISTRATION FORM

Name of the Institution:

E-mail ID of ADR/ Moot Court Committee:

1. Counsel:

Name: _____

Course: _____ **Year:** _____

Gender: _____

E-mail ID: _____

Contact No.: _____

**Self-attested
photograph**

2. Client:

Name: _____

Course: _____ **Year:** _____

Gender: _____

E-mail ID: _____

Contact No.: _____

**Self-attested
photograph**

3. Mediator:

Name: _____

Course: _____ **Year:** _____

Gender: _____

E-mail ID: _____

Contact No.: _____

**Self-attested
photograph**



The Participants are Bonafide Students of the Institution.

(By Sending this Registration Form, the Participants agree to comply with the Rules & Regulations of the Competition)

Signature & Seal of the Head of the Institution

TRAVEL FORM

Name of the Institution:

1. Counsel:

Date of arrival: _____

Mode (Train/ Airways/ Bus): _____

Train/Airways/Bus Number: _____

Time of arrival of Train/ Airways/ Bus: _____

Other Details (eg. Name of Airline, Bus Service etc.): _____

2. Client:

Date of arrival: _____

Mode (Train/ Airways/ Bus): _____

Train/Airways/Bus Number: _____

Time of arrival of Train/ Airways/ Bus: _____

Other Details (eg. Name of Airline, Bus Service etc.): _____

1ST MNLU-N NATIONAL COMMERCIAL MEDIATION COMPETITION

3. Mediator:

Date of arrival: _____

Mode (Train/ Airways/ Bus): _____

Train/Airways/Bus Number: _____

Time of arrival of Train/ Airways/ Bus: _____

Other Details (eg. Name of Airline, Bus Service etc.): _____



(In case of any change in travel plans, please inform us via email or phone beforehand)

DECLARATION FORM

1. We declare that the Institution and its team members participating in the Competition will abide by all the rules of the Competition set out as and notified to us from time to time through the period of the competition.
2. We also declare and confirm that all the information provided in the registration form is true and accurate.
3. In case of any disputes arising during the Competition, the decision of the Vice-Chancellor of MNLU Nagpur shall be final and binding and will not be subject to any further deliberations.

Signature of Participant I:

Signature of Participant II:

Signature of Participant III:



Seal and Signature of the Head of the Institution